

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.1524
ANSWERED ON 15.12.2022

RESTRUCTURING OF MULTI-SECTORAL DEVELOPMENT PROGRAMME

1524. SHRI BHOLA SINGH:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether there is huge gap between national average and minority communities on backwardness parameters and if so, the details thereof;
- (b) whether the Government has approved the restructuring of Multi-sectoral Development Programme (MsDP) as Pradhan Mantri Jan Vikas Karyakram (PMJVK) and if so, the details thereof; and
- (c) whether socio-economic infrastructure facilities to the minority communities particularly in the field of education, health and skill development are still lagging behind and if so, the reaction of the Government thereto?

A N S W E R

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) The Multi-sectoral Development Programme (MsDP), a Centrally Sponsored Scheme, was restructured and implemented with effect from May, 2018 as Pradhan Mantri Jan Vikas Karyakram (PMJVK), so as to reduce gaps, if any, in the socio-economic parameters in 1300 identified areas of the country. The areas for implementation of PMJVK were identified on the basis of population of minority communities notified by the Central Government and backwardness parameters, based on the data of Census, 2011. An evaluation study of PMJVK conducted by the NITI Aayog in the year 2020-2021, observed that the Scheme was helpful in bridging the development deficit in the identified areas of the country and had contributed to up-gradation of school infrastructure, providing additional classrooms, new hostels, Community Health Centres (CHCs), Primary Health Centres (PHCs), Industrial Training Institutes (ITIs), polytechnics, skill training centres, etc. The restructuring of the programme in the year 2018-19 has brought in significant improvement with a greater focus on women-centric projects. It was, inter alia, recommended by the NITI Aayog to increase coverage of the scheme, to ensure that projects should reach the minority communities across all States.

The scheme has been approved for implementation from financial year 2022-23 with the revised guidelines during the period of 15th Finance Commission Cycle, in all districts of the country.
